

THE JUTE MANUFACTURES DEVELOPMENT COUNCIL
(AMENDMENT) ACT, 1993

No. 9 OF 1994

[7th January, 1994.]

An Act to amend the Jute Manufactures Development Council
Act, 1983.

BE it enacted by Parliament in the Forty-fourth Year of the
Republic of India as follows:—

1. (1) This Act may be called the Jute Manufactures Development
Council (Amendment) Act, 1993.

(2) It shall come into force on such date/as the Central Government
may, by notification in the Official Gazette, appoint.

2. In section 2 of the Jute Manufactures Development Council Act,
1983, for clause (f), the following clause shall be substituted, namely:—

'(f) "year" means the year commencing on the 1st day of April
and ending on the 31st day of March next following.'

Short
title
and
com-
mence-
ment.

Amend-
ment of
Act 27
of 1983.

¹ 1-4-1994 : Vide Notification No. S.O. 261 (E), dated 28.3.1994.